

nt>

Title: Regarding steep fall of shares index in the Culcutta Stock Exchane (CSE) on Friday 9th March, 2001.

SHRI S. JAIPAL REDDY (MIRYALGUDA): I wish to draw the attention of the House to the second black Friday.

MR. SPEAKER: Shri S. Jaipal Reddy.

SHRI S. JAIPAL REDDY : Sir, give me just two minutes. The Minister is prepared to answer.

MR. SPEAKER: If I allow you, I have to allow 20 other Members also.

SHRI S. JAIPAL REDDY : Sir, it is an important issue.

MR. SPEAKER: You have already raised it in the House twice. The Government also has replied. We have decided in the Business Advisory Committee that today the Leader of Opposition has to speak.

...(Interruptions)

SHRI S. JAIPAL REDDY : The Finance Minister, I am sure, is as anxious to clarify as I am to raise this issue.

MR. SPEAKER: Shri Reddy, please raise it tomorrow.

...(Interruptions)

SHRI S. JAIPAL REDDY : Please remember that the black Friday has taken place in Kolkata. ...(Interruptions)

MR. SPEAKER: I am not allowing anybody. Shri Reddy, please do not raise it today.

SHRI MADHAVRAO SCINDIA (GUNA): Sir, please allow him to speak for two minutes. A certain major event has taken place, and we cannot be mute spectators to this. ...(Interruptions)

MR. SPEAKER: He has already raised this issue twice in the House, and the Minister has replied to him.

SHRI MADHAVRAO SCINDIA : Sir, please allow him to speak for two minutes.

MR. SPEAKER: Then, I have to allow many other Members because they have given notices. How can we not allow them to speak?

...(Interruptions)

MR. SPEAKER: Shri Jaipal Reddy, I am appealing to you to please cooperate with the Chair today.

SHRI MADHAVRAO SCINDIA : Please allow him to speak for a minute and then the Finance Minister can respond to him. They are playing with the investors' money. Under the appropriate rule, Sir, we want a discussion on this, and then let the Finance Minister respond to that. ...(Interruptions)

MR. SPEAKER: Nothing should go on record.

(Interruptions) â€*

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA): Sir, this issue had been raised the other day in the House, and I had placed my views before the House. The issue has been raised again. I would like to say on behalf of the Government that we will have absolutely no objection to a structured discussion on this issue in this House. It is up to you entirely to decide in what manner you would like to have that discussion. From the Government side, we will be ready to participate in that discussion. â€ (Interruptions)

MR. SPEAKER: Nothing should go on record.

(Interruptions) â€ *

* Not Recorded

अध्यक्ष महोदय : आप बैठ जाइये।

...(व्यवधान)

MR. SPEAKER: We do not have the time now.

...(Interruptions)

MR. SPEAKER: Nothing should go on record.

(Interruptions) *â€

SHRI P.H. PANDIYAN (TIRUNELVELI): The Minister has agreed for a discussion.

MR. SPEAKER: The Government has agreed for a discussion. We will decide the timing and other things in the BAC.

...(Interruptions)

अध्यक्ष महोदय : मुलायम सिंह जी, आप बैठ जाइये।

...(व्यवधान)

MR. SPEAKER: The Government has agreed to discuss the subject.

...(Interruptions)

MR. SPEAKER: Nothing should go on record please.

(Interruptions) *â€

- Not Recorded